

15ਵੀਂ ਵਿਧਾਨ ਸਭਾ
16ਵਾਂ (ਵਿਸ਼ੇਸ਼) ਸਮਾਗਮ

ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਸਕੱਤਰੇਤ
(ਵਿਧਾਨ ਸ਼ਾਖਾ)

ਨੰ: 43-ਐਲ.ਏ.-2021/ 19964

ਵੱਲੋਂ

ਸੁਰਿੰਦਰ ਪਾਲ,
ਸਕੱਤਰ।

ਸੇਵਾ ਵਿਚ

ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਦੇ ਸਮੂਹ ਮੈਂਬਰ ਸਾਹਿਬਾਨ ।

ਮਿਤੀ ਚੰਡੀਗੜ੍ਹ, 29 ਅਕਤੂਬਰ, 2021

ਸ਼੍ਰੀਮਾਨ/ਸ਼੍ਰੀਮਤੀ ਜੀ,

ਮੈਨੂੰ ਆਪ ਜੀ ਇਹ ਸੂਚਿਤ ਕਰਨ ਦਾ ਮਾਣ ਪ੍ਰਾਪਤ ਹੋਇਆ ਹੈ ਕਿ 15ਵੀਂ ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਦੇ 16ਵੇਂ (ਵਿਸ਼ੇਸ਼) ਸਮਾਗਮ ਨੂੰ ਸੋਮਵਾਰ, ਮਿਤੀ 8 ਨਵੰਬਰ, 2021 ਨੂੰ 10.00 ਵਜੇ ਸਵੇਰੇ ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਹਾਲ, ਵਿਧਾਨ ਭਵਨ, ਚੰਡੀਗੜ੍ਹ ਵਿਚ ਇਕੱਤਰ ਹੋਣ ਲਈ ਬੁਲਾਇਆ ਗਿਆ ਹੈ।

2. (I have the honour to inform you that the Fifteenth Punjab Vidhan Sabha has been summoned to meet for its Sixteenth (Special) Session on Monday, the 8th November, 2021 at 10.00 A.M. in the Punjab Vidhan Sabha Hall, Vidhan Bhavan, Chandigarh.

ਵਿਸ਼ਵਾਸਪਾਤਰ,


ਸਕੱਤਰ।

PUNJAB VIDHAN SABHA SECRETARIAT
NOTIFICATION

THE 29TH OCTOBER, 2021

No. 43-LA-2021/ 59 .- The following Order by the Governor of Punjab, dated the 29th October, 2021, is published for general information –

“**ਹੁਕਮ**

ਭਾਰਤ ਦੇ ਸੰਵਿਧਾਨ ਦੇ ਅਨੁਛੇਦ 174 ਦੀ ਕਲਾਜ਼ (1) ਦੁਆਰਾ ਮੈਨੂੰ ਸੌਂਪੀਆਂ ਗਈਆਂ ਸ਼ਕਤੀਆਂ ਦੀ ਵਰਤੋਂ ਕਰਦਿਆਂ ਮੈਂ, ਬਨਵਾਰੀਲਾਲ ਪੁਰੋਹਿਤ, ਰਾਜਪਾਲ, ਪੰਜਾਬ, ਇਸ ਦੁਆਰਾ ਪੰਜਾਬ ਰਾਜ ਦੀ 15ਵੀਂ ਵਿਧਾਨ ਸਭਾ ਨੂੰ ਸੋਮਵਾਰ, ਮਿਤੀ 8 ਨਵੰਬਰ, 2021 ਨੂੰ 10.00 ਵਜੇ ਸਵੇਰੇ ਇਸ ਦੇ 16ਵੇਂ (ਵਿਸ਼ੇਸ਼) ਸਮਾਗਮ ਲਈ ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਹਾਲ, ਵਿਧਾਨ ਭਵਨ, ਚੰਡੀਗੜ੍ਹ, ਵਿਚ ਇਕੱਤਰ ਹੋਣ ਲਈ ਬੁਲਾਵਾ ਭੇਜਦਾ ਹਾਂ।

ਮਿਤੀ ਚੰਡੀਗੜ੍ਹ :
29 ਅਕਤੂਬਰ, 2021

ਬਨਵਾਰੀਲਾਲ ਪੁਰੋਹਿਤ,
ਰਾਜਪਾਲ, ਪੰਜਾਬ।

ORDER

IN EXERCISE OF THE POWERS CONFERRED UPON ME BY VIRTUE OF CLAUSE (1) OF ARTICLE 174 OF THE CONSTITUTION OF INDIA, I, BANWARILAL PUROHIT, GOVERNOR OF PUNJAB, HEREBY SUMMON THE FIFTEENTH VIDHAN SABHA OF THE STATE OF PUNJAB TO MEET FOR ITS SIXTEENTH SESSION (SPECIAL) AT 10.00 A.M. ON MONDAY, THE 8TH NOVEMBER, 2021, IN THE PUNJAB VIDHAN SABHA HALL, VIDHAN BHAVAN, CHANDIGARH.

**DATED CHANDIGARH:
THE 29TH OCTOBER, 2021.**

**BANWARILAL PUROHIT,
GOVERNOR OF PUNJAB."**

**DATED CHANDIGARH:
THE 29TH OCTOBER, 2021.**

**SURINDER PAL,
SECRETARY.**

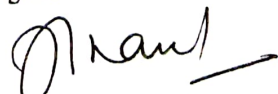
No. 43-LA-2021/ 19963 , dated Chandigarh, the 29th October, 2021.

Copy forwarded for information to –

1. all Members of the Punjab Vidhan Sabha;
2. the Chief Secretary to Government, Punjab, Chandigarh;
3. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab, Chandigarh;

P.T.O.

4. the Principal Secretary to Hon'ble Chief Minister, Punjab;
5. the Principal Secretary to Government, Punjab, Department of Parliamentary Affairs, Chandigarh (with 4 spare copies) with reference to his Department's letter No. 1/3/2017-3478/365, dated the 29.10.2021;
6. the Principal Secretary to Governor, Punjab, Chandigarh;
7. the Chief Electoral Officer and Secretary to Government, Punjab, Election Department, Chandigarh (with 4 spare copies);
8. the Legal Remembrancer and Secretary to Government, Punjab, Legislative Department, Chandigarh;
9. the Secretary-General, Rajya Sabha, Parliament House, New Delhi-110001;
10. the Secretary-General, Lok Sabha, Parliament House, New Delhi-110001 (with two spare copies);
11. the Secretary to Government of India, Ministry of Parliamentary Affairs, 92, Parliament House, New Delhi-110001;
12. the Secretary, Government of India, Department of Legal Affairs, Ministry of Law, New Delhi;
13. the Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110001;
14. the Secretaries to all State Legislative Assemblies / Councils in India;
15. the Deputy Secretary to Government of India, Ministry of Home Affairs, (Political I (A) Section), New Delhi - 110001;
16. the Under Secretary to Government, Punjab, General Administration (By name) with 180 spare copies for distribution amongst the various Branches under the Administrative Secretaries;
17. the Librarian, Lok Sabha Secretariat, Parliament House, New Delhi-110001;
18. the Director, Information and Public Relations, Punjab, Chandigarh;
19. The Incharge, United News of India, Building No.6, First Floor, Sector-42, Attawa, Chandigarh-160036;
20. the Incharge, Press Trust of India, S.C.O. 78, First Floor, Sector 47-D, Chandigarh; and
21. all Press Correspondents stationed at Chandigarh.


SUPERINTENDENT,
for SECRETARY.